Illegai arms trading at Dwarka Arms Stores, Bellary

- 1325. SHRI RAM NARESH KUSHA-WAHA: Will the Minister of HOME AF-FAIRs be pleased to state
- (a) whether it is a fact that a flourishing spy ring and illegal trading of arms at the Dwarka Arms Stores, Bellary was recently unearthed;
- (b) if so, what are the details thereof together with names of persons involved; and
- (c) what action has been taken by Government in the matter?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI-MATI RAM DULARI SINHA): (a) to (c) The State authorities have informed ihat the premises of M|s. Dwarka Arms Stores Bellary were inspected on 12.10 1984 and a case was registered under section 25 of the Arms Act, 1959 against the three partners of the firm. A detailed report from the State Government is awaited.

Sports Authority of India..

- 1326. SHRI RAMCHANDRA BHARA-DWAJ: Will the PRIME MINISTER be pleased to state:
- (a) what is the total number of retired pereons appointed in the Sports Authority of India:
- (b) what amount out of budget for 1984-85 allocation has so far been spent on sport's promotion;
- (c) whether there are several persons in the Sports Authority of India who have no previous contact with Sports;
- fd) whether Government propose to lr>ok into the whole working including staff of SAI and streamline the same; and
 - (e) if so, what are the details thereof?

THE MINISTER OF STATE IN THE DEPARTMENT OF YOUTH AFFAIRS AND SPORTS (SHRI R. K. JAI CHANDRA SINGH): (a) Fourteen.

- (b) The Sports Authority of India had incurred an expenditure of about Rs. 1.88 crores up to 28.2.1985.
- (c) Recruitment to a post in any organisation, including the Sports Authority of India is made in keeping with its functional requirement. For instance, accountants, stenographers etc., are appointed on the basis of their ability in the appropriate field.
- (d) and (e) Government have already prescribed a monthly report to be submitted to it by the Authority, so that its functioning is kept under constant review.

High priority section during seventh plan

- 1327. SHRI K. VASUDEVA PANIC-KER: Will the PRIME MINISTER be pleased to state:
- (a) what are the sectors that Would be giver, high priority in the Seventh Plan period; and
- (b) the outlay expected to be provided for them?
- THE MINISTER OF STATE IN THE MINISTRY OF PLANNING (SHRI K. R-NARAYANAN): (a) The 'Approach to the Seventh Five Year Plan 1985-90' sets out the major policy thrusts of the Plan. This document was laid on the Table of the House on 31st July 1984.
- (b) The sectoral allocations of the Plan have not been finalised.

Breakthrough in piant Breeding

- *1328. SHRI B. SATYANARAYAN REDDY: Will the PRIME MINISTER be pleased to state:
- (a) whether BARC has made breakthrough in plant breeding recently. as reported in 'Newstime' of 4th February, 1985; if so, the details thereof;
- (b) whether the new seeds developed are available to public and if so, the quantum and thr sources of supply for the public;

[@]Previously Unstarred Question 1369, transferred from 28th March 1985.